COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 290 OF 2019 &
IA NO. 1328 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

ITC Limited .... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Aadishree
Ms. Ritu Apurva

Counsel for the Respondent(s) : ----

ORDER

[IA No. 1328 of 2019 – For exemption from filing legible copy]

The application is rejected and disposed of accordingly.

APPEAL NO. 290 OF 2019

Admit.

Issue notice to the Respondents returnable on 16.10.2019. Dasti, in addition, is also permitted.

List the matter on ***16.10.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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